

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.121/2020

SABIT ALI @ SADIQ & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 05-02-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) : Mr. Divyesh Pratap Singh, Adv.
Mr. Pradeep Kumar Yadav, Adv.
Mr. Deepak Yadav, Adv.
Ms. Pooja Shilpkar, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s) : Mrs. Rachna Gupta, AOR
Mr. Anil Kumar Sinha, Adv.
Mr. Piyush Chandel, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

At the request of the learned counsel for
the respondent, State of Uttar Pradesh, the matter
is adjourned.

List on 18.02.2026.

The matter shall retain its position on that
date.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(PREETI SAXENA)
COURT MASTER (NSH)